

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3856
ANSWERED ON:20.03.2013
HAJ SCAM IN UP
Viswanathan Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has received any reports from Uttar Pradesh regarding manipulation in the list of Haj pilgrims and if so, the details thereof;
- (b) the total number of applications received, the number of applicants accepted and the number of people kept in waiting list from UP;
- (c) whether the Haj Committee has displayed the approved list on their website;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) Haj Committee of India (HCOI) has received a letter dated July 07, 2012 from UP State Haj Committee (SHC) about tampering of the data of the pilgrims of their State. After analysis, it was found that 28 covers from waiting list as well as 3 such covers from provisionally selected pilgrims were tampered.
- (b) The total number of applications received from UP SHC till the closing date was 36732 during Haj-2012, out of which 32525 pilgrims proceeded for Haj. 189 pilgrims were left in the waiting list for Haj-2012.
- (c) & (d) Yes. The approved list was displayed on the website of Haj Committee of India immediately after Qurrah during Haj-2012.
- (e) HCOI restored the original back-up data of May 16, 2012 and wrote to UP SHC on July 7, 2012 to investigate the matter and to take stringent action to punish the culprits. UP SHC was also requested to take all possible preventive measures to prevent such tampering of data. An FIR was filed in the Hazratganj Police Station by the UP SHC on July 9, 2012 on this issue.